

**NATIONAL COMPANY LAW TRIBUNAL**

**SPECIAL BENCH (COURT II)**

(IB)-1744(ND)/2019

**CORAM:**

**PRESENT: MR. L. N. GUPTA  
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL  
BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.11.2019**

**NAME OF THE COMPANY: M/s. Syndicate Bank. V/s. M/s. Bulland  
Buildtech Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present: Mr. Hitesh Sachar and Ms. Namita Jose, Advocates for the  
Petitioner  
Mr. Karan Malhotra, Advocate for the Respondent**

**ORDER**

As per order dated 10.10.2019, the matter is listed for final arguments. Due to paucity of time and Special Bench being constituted, list this matter on 28<sup>th</sup> November 2019 for final hearing.

- sd -

**(L. N. Gupta)  
Member (T)**

- sd -

**(Dr. Deepti Mukesh)  
Member (J)**